named Silavarman, who belonged to the Vrishagana gotra and was sixth in descent from Pofna.

DR. RAGHUBIR SINH: May I know whether the site is of one Asvamedha or there were three different Asvamedha Yajnas there?

DR. K. L. SHRIMALI: On the site obviously it seems there had been four Asvamedha sacrifices by the rulers.

Dr. RAGHUBIR SINH: Where have the finds from this site been stored?

DR. K. L. SHRIMALI: I cannot exactly tell just now where the finds are.

DR. RAGHUBIR SINH: May I know as to how did the hon. Minister come to the decision of the fourth one whereas only three alters are there?

DR. K. L. SHRIMALI: Because we found a brick there which says: "This is the altar of the fourth horse sacrifice performed by King Silavarman, who belonged to the Vrishagana gotra and was sixth in descent from Pona". This was the brick we found.

Dr. RAGHUBIR SINH: Was it the fourth horse in the same Yajna or of a different Yajna?

Dr. K. L. SHRIMALI: He may

MR. CHAIRMAN: Next question, Dr. Raghubir Sinh.

Cases of Financial Irregularities in the Defence Department

*263. DR. RAGHUBIR SINH: Will the Minister for Defence be pleased to state:

(a) how many cases of loss or irregularity which occurred in the Defence Services prior to the 1st April, 1950, were outstanding at the end of July, 1955;

- (b) how many such cases have since been settled by the *ad hoc* Committees appointed by Government for that purpose; and
- (c) when are the remaining cases likely to be disposed of?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) About 750.

- (b) About 27,000, since the constitution of the ad hoc Committees...
- (c) It is hoped that most of the remaining cases would be disposed of by the end of this year.

FINANCIAL POWERS OF THE GOVERN-MENTS OF PART 'C' STATES

*264. Shri H. C. MATHUR: Will the Minister for Home Affairs be pleased to refer to paragraph 85 at page 34 of the Report of the late Ministry of States for 1953-54 and state whether Government propose to further enhance the financial powers of the Governments of Part 'C' States?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A communication on the subject has recently been received from the Chief Minister of Delhi on behalf of Part 'C' States. It is under consideration.

Shri H. C. MATHUR: May I know whether it is a fact that this matter has been discussed between the Home Ministry and the Chief Ministers of various Part 'C' States during recent months?

Shri B. N. DATAR: On an occasion or two some Chief Ministers have met the Home Minister and now a communication has been received.

SHRI H. C. MATHUR: May I know what are the main demands for enhancement of powers on the financial and administrative side?

SHRI B. N. DATAR: As the whole communication is under examination,